

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 236 of 2017 (SZ)**

**Applicant(s)**

C. Sivakumar  
Proprietor,  
M/s Shree Chakra Mines  
Thoraimangalam, Perambalur

**Vs. Respondent(s)**

The State Level Environment Impact  
Assessing Authority, rep by its Member  
Secretary, Chennai and 1 other

**Legal Practitioners for Applicant(s)**

M/s K.R. Krishnan

**Legal practitioners for respondent(s)**

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017  Applicant & Counsel not present. R1 counsel present. R1 reply filed. No representation for R2. For appearance of R2 & reply call on 12.01.2018  (Tmt. Meena Satheesh) Registrar